

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2124

ANSWERED ON:11.08.2006

ADB & WORLD BANK

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Verma Shri Ravi Prakash

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Government has approached the Asian Development Bank (ADB) and World Bank seeking changes in the loan sanctioning and disbursal mechanism;
- (b) if so, the details thereof and the response of the Asian Development Bank and World Bank thereon;
- (c) whether the Asian Development Bank and World Bank have stop funding to those projects where the instances of corruption found;
- (d) if so, the names of the projects to which the Asian Development Bank and World Bank have stopped funding.
- (e) whether the Asian Development Bank and World Bank have found India laws on anti-corruptions and the central vigilance commission mechanism insufficient to deal with the situation.
- (f) if so, the reaction of the Government thereto; and
- (g) the steps taken by Government to deal with the situation?

Answer

Minister of State in the Ministry of Finance (Shri Pawan Kumar Bansal)

- (a) No Sir.
- (b) Does not arise.
- (c) No Sir.
- (d) Does not arise.
- (e) No Sir.
- (f)&(g) Does not arise.